

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 01.02.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/327/2023, IA (IBC)/832/2023, IA (IBC)/430/2023, IA (IBC)/1287/2023, IA (IBC)/1010/2023 in CP(IB)No.420/7/HDB/2018
NAME OF THE COMPANY	Lanco Amarkantak Power Ltd
NAME OF THE PETITIONER(S)	Axis Bank Ltd
NAME OF THE RESPONDENT(S)	Lanco Amarkantak Power Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/327/2023

Present: Ld. Senior Counsel Mr. S. Niranjan Reddy for the Applicant/RP.

For arguments, **matter is adjourned to 21.02.2024.**

IA (IBC)/832/2023

Present: Ld. Counsel Mr. VVSN Raju and Mr. Praveen Jain for the Applicant.
Ld. Senior Counsel Mr. S. Niranjan Reddy for RP.

For arguments, **matter is adjourned to 21.02.2024.**

IA (IBC)/430/2023

Present: Ld. Counsel Mr. VVSN Raju and Mr. Praveen Jain for the Applicant.
Ld. Senior Counsel Mr. S. Niranjan Reddy for RP.
Ld. Counsel Mrs. Sarvani Desiraju for R3.

For arguments, **matter is adjourned to 21.02.2024.**

Contd..

(2)

IA (IBC)/1287/2023

Present: Ld. Senior Counsel Mr. S. Niranjan Reddy for the Applicant/RP.
None appears for the Respondent.

Respondent served, but not present. For arguments, **matter is adjourned to 21.02.2024.**

IA (IBC)/1010/2023

Present: Ld. Counsel Mr. V. Sethu Madhava Rao for the Applicant.
Ld. Senior Counsel Mr. S. Niranjan Reddy for the RP.

Pleadings stand completed. For arguments, **matter is adjourned to 21.02.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)